

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 203 of 2017 (SZ)

Applicant (s)

I. Margo,
Coonoor,
The Nilgris District.

Vs

Respondent (s)

The Commissioner,
Coonoor Municipality,
The Nilgris District,
and 3 others.

Legal Practitioners for Applicant(s)

M/s M. Manivasagam Associates,

Legal practitioners for respondent(s)

M/s M.K. Subramanian & E. Manoharan
for R1 and R2
Mrs. H. Yasmeen Ali for R3 and R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 23.11.2017 Applicant & counsel not present. Mr. E. Manoharan files MoA for R2. R3, R4 counsel present. Reply of R3, R4 filed. For appearance of R1 & reply of R1, R2 call on 07.12.2017. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>